IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No.1631 of 2021

Ugendra Singh .... …. Petitioner

Versus

The State of Jharkhand ....Opposite Party

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : None
For the State : None

Order No.02 Dated- 19.04.2021

The matter is taken up through video conferencing.

No one turns up on behalf of either of the parties.

List this case after a week.

(Anil Kumar Choudhary, J.)

Pappu/